



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

নং 502 দিশপুৰ, বৃহস্পতিবাৰ, 29 ডিচেম্বৰ, 2011, 8 পূহ, 1933 (শক)

No. 502 Dispur, Thursday, 29th December, 2011, 8th Pausa, 1933 (S.E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH

NOTIFICATION

The 29th December, 2011

No. LGL. 138/2009/147.-- The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT NO. XXIII OF 2011

(Received the assent of the Governor on 27th December, 2011)

THE ASSAM APPROPRIATION (NO. III) ACT, 2011

AN

ACT

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Assam for the services of the financial year, 2011-2012.

Be it enacted by the Assam Legislative Assembly in the Sixty-second Year of the Republic of India as follows:-

Short title

1. This Act may be called the Assam Appropriation (No.III) Act, 2011.

Withdrawal of
Rs. 2216,36,98,000 from and
out of the Consolidated Fund
of the State of Assam for the
financial year, 2011-2012

2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of **Two thousand Two hundred Sixteen crore Thirty-Six lakh Ninety-Eight thousand rupees** towards defraying the several charges which will come in course of payment during the financial year 2011-2012 in respect of the services specified in column (2) of the Schedule.

Appropriation

3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year ending on the Thirty-first day of March, 2012.

THE SCHEDULE

(See Sections 2 and 3)

[1] Grant No./ Appro- priation	[2] Services and purposes	[3] Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
1	State Legislature	Revenue	2,13,13,000	...	2,13,13,000
		Capital	3,30,00,000	...	3,30,00,000
	Head of State	Revenue		10,50,000	10,50,000
3	Administration of Justice	Revenue	63,33,85,000	1,07,50,000	64,41,35,000

[1] Grant No./ Appro- priation	[2] Services and purposes	[3] Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
4	Elections Revenue	42,59,93,000	...	42,59,93,000
6	Land Revenue & Land Ceiling Revenue	1,17,69,000	2,85,000	1,20,54,000
9	Transport Services Revenue	6,08,72,000	...	6,08,72,000
	Public Service Commission Revenue		27,74,000	27,74,000
11	Secretariat & Attached Offices Revenue	5,09,30,000	...	5,09,30,000
12	District Administration Revenue	11,00,89,000	1,16,000	11,02,05,000
13	Treasury & Accounts Admn. Revenue	2,19,000	...	2,19,000
14	Police Revenue	134,57,66,000	...	134,57,66,000
15	Jails Revenue	4,38,91,000	1,00,000	4,39,91,000
16	Stationery and Printing Revenue	4,00,00,000	...	4,00,00,000
17	Administrative and Functional Buildings Capital	10,90,00,000	...	10,90,00,000
18	Fire Services Revenue	8,19,25,000	...	8,19,25,000
19	Vigilance Commission & Others Revenue	2,59,61,000	...	2,59,61,000
20	Civil Defence & Home Guard Revenue	3,57,44,000	...	3,57,44,000
21	Guest Houses, Govt. Hostels etc. Revenue	3,30,65,000	...	3,30,65,000
22	Administrative Training Revenue	5,00,000	...	5,00,000
23	Pension & Other Retirement Benefits Revenue	60,00,00,000	...	60,00,00,000
26	Education (Higher) Revenue	53,88,71,000	...	53,88,71,000
27	Art and Culture Revenue	5,31,50,000	...	5,31,50,000
28	State Archives Revenue	2,00,000	...	2,00,000
29	Medical & Public Health Revenue	174,78,12,000	...	174,78,12,000
30	Water Supply and Sanitation Revenue	36,12,00,000	...	36,12,00,000
	Capital	48,33,98,000	...	48,33,98,000
33	Residential Buildings Revenue	4,00,00,000	...	4,00,00,000
34	Urban Development (MAD) Capital	1,60,11,000	...	1,60,11,000
35	Information and Publicity Revenue	2,05,92,000	...	2,05,92,000
36	Labour & Employment Revenue	3,19,00,000	...	3,19,00,000
37	Food Storage, Warehousing and Civil Supplies Revenue	30,55,000	...	30,55,000

[1] Grant No./ Appro- priation	[2] Services and purposes		[3]		
			Sums not exceeding		
			Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.	
38	Welfare of SC/ ST & Other Backward Classes etc.	Revenue	26,25,57,000	...	26,25,57,000
39	Social Security & Welfare & Nutrition	Revenue	10,11,75,000	...	10,11,75,000
40	Sainik Welfare & other Relief Prog.	Revenue	13,22,00,000	...	13,22,00,000
42	Social Services	Revenue	11,53,00,000	...	11,53,00,000
43	Co-operation	Revenue	79,07,000	...	79,07,000
44	North Eastern Council Schemes	Capital	218,12,73,000	...	218,12,73,000
45	Census, Surveys and Statistics	Revenue	1,01,85,000	...	1,01,85,000
47	Trade Adviser	Revenue	7,30,000	...	7,30,000
48	Agriculture	Revenue	2,65,67,000	...	2,65,67,000
49	Irrigation	Revenue	49,08,000	...	49,08,000
		Capital	25,00,00,000	...	25,00,00,000
50	Other Special Areas Programmes	Revenue	9,96,58,000	...	9,96,58,000
51	Soil and Water Conservation	Revenue	9,80,000	...	9,80,000
52	Animal Husbandry	Revenue	8,38,30,000	...	8,38,30,000
		Capital	2,88,91,000	...	2,88,91,000
54	Fisheries	Revenue	11,05,10,000	...	11,05,10,000
55	Forestry and Wild Life	Revenue	58,51,24,000	...	58,51,24,000
56	Rural Development (Panchayat)	Revenue	10,06,23,000	2,00,000	10,08,23,000
57	Rural Development	Revenue	4,28,000	...	4,28,000
58	Industries	Revenue	3,00,000	...	3,00,000
		Capital	36,10,00,000	...	36,10,00,000
59	Handloom, Textile & Sericulture	Revenue	12,26,02,000	...	12,26,02,000
60	Cottage Industries	Revenue	1,20,00,000	...	1,20,00,000
63	Water Resources	Capital	193,68,30,000	...	193,68,30,000
64	Roads and Bridges	Revenue	220,52,84,000	...	220,52,84,000
		Capital	55,05,00,000	...	55,05,00,000
65	Tourism	Revenue	3,62,26,000	...	3,62,26,000
		Capital	5,88,61,000	...	5,88,61,000

[1] Grant No./ Appropriation	[2] Services and purposes	[3] Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
66	Compensation and Assignment to Local Bodies and Panchayati Raj Institutions	Revenue	58,68,000	...	58,68,000
	Public Debt and Servicing of Debt	Revenue	...	5,50,00,000	5,50,00,000
		Capital	...	230,85,86,000	230,85,86,000
71	Education (Elementary, Secondary etc.)	Revenue	147,51,31,000	...	147,51,31,000
73	Urban Development (GDD)	Revenue	42,63,00,000	...	42,63,00,000
74	Sports and Youth Welfare	Revenue	1,62,00,000	...	1,62,00,000
76	Hill Areas (KAAC)	Revenue	6,89,61,000	...	6,89,61,000
		Capital	30,32,19,000	...	30,32,19,000
77	Hill Areas (NCHAC)	Revenue	8,12,71,000	...	8,12,71,000
78	Department of WPT & BC(BTC)	Revenue	25,18,27,000	...	25,18,27,000
		Capital	81,00,00,000	...	81,00,00,000
	Total	Revenue	1266,28,54,000	702,75,000	1273,31,29,000
		Capital	712,19,83,000	230,85,86,000	943,05,69,000
	Grand Total		1978,48,37,000	237,88,61,000	2216,36,98,000

MOHD. A. HAQUE,
Secretary to the Government of Assam,
Legislative Department, Dispur.